

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 15 OF 2022 (SZ)

IN THE MATTER OF:

Gummi Narendra Reddy,
Anthammagudem (V),
Pochampally (M),
Yadadri – Bhuvanagiri District

....

Applicant(s)

Versus

Union of India,
rep. by its Secretary,
New Delhi & Ors.

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No. 3)**

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Place: Hyderabad

Date: 24-04-2023.



Counsel for 3rd Respondent

**REPORT DATED 24-04-2023 OF TELANGANA STATE POLLUTION CONTROL BOARD
(R3) IN OA No.15 OF 2022 FILED BY SRI.GUMMI NARENDAR REDDY AGAINST
M/s.BRUNDAVAN LABORATORIES (P) LTD.**

Sri.Gummi Narender Reddy, S/o.G.Ranga Reddy, Anthammagudem Village, Pochampally Mandal, Yadadri-Bhuvanagiri District has filed Original Application No.15 of 2022 against the pollution caused by M/s.Brundavan Laboratories (P) Ltd., Yellagiri (V), Choutuppal (M), Yadadri-Bhuvanagiri District.

M/s. Brundavan Laboratories (P) Ltd., is located at Yellagiri (V), Choutuppal (M), Yadadri-Bhuvanagiri District and engaged in manufacturing of Bulk Drugs & Intermediates.

The Board has filed latest report dated 01.03.2023 before the Hon'ble NGT, Chennai furnishing the status of Environmental Clearance, Consent for Establishment and Consent for Operation obtained by the Respondent industry, status of Pollution Control measures and status of action taken by the Board.

The Hon'ble NGT (SZ), Chennai vide order dated 28.03.2023 directed the Respondent Board to file the report as to how the calculations were made and compensation was arrived at.

It is to submit that earlier the Respondent Board received complaints on crop damage due to pollution caused by some industries located in Dothigudem Village. The Respondent Board vide letter dated 09.10.2017 has requested the District Collector, Yadadri-Bhuvanagiri District for assessment of crop damage involving the concerned officials of Revenue Department, Agricultural Department, Ground Water Dept., etc., and to fix the compensation amount to be paid to the affected farmers (**Annexure – I**).

The District Agricultural Officer has made assessment on total compensation. Accordingly, the District Collector, Yadadri-Bhuvanagiri District vide letter dated 16.07.2019 informed TSPCB that the amount of compensation of Rs.77,55,800/- for crop damage to the 68 farmers who are cultivation paddy in Ac.149.15 Gts situated in Dothigudem and Anthammagudem villages. (**Annexure–II**).

S.No.	Area	Yield in qtls.	MSP/ctl in (Rs)	Total gross income (Rs)	Average Cost of cultivation (Rs)	Net income per season (Rs)	Net income for seasons (Rs)
1	Per acre	24	1,750/-	42,000/-	16,000/-	26,000/-	52,000/-
2	149.15 acres	3,579.60	1,750/-	62,64,300/-	23,86,400/-	38,77,900/-	77,55,800/-

The Mandal Level Committee reported that the compensation may be given to the 68 farmers who are cultivating paddy with borewell as source of irrigation in Ac. 149.15 Gts in Dothigudem and Anthammagudem villages.

The Respondent Board vide letter dated 19.10.2019, apportioned the compensation amount of Rs.77,55,800/- among the 11 industries including the Respondent industry (**Annexure – III**).

Step I

$$\frac{\text{Total Compensation}}{\text{Total Turnover}} = \text{Factor}$$

$$\frac{77,55,800}{550,54,58,239} = 0.001408747$$

Step II

Individual industry Turnover (as on 31.03.2018) x 0.001408747 = Crop Damage Compensation.

The apportioned amount of compensation arrived towards the Respondent Industry is:
 $3,35,99,373 \times 0.001408747 = 47,333/-$

The Respondent Board directed all the 11 Nos industries including M/s. Brundavan Laboratories (P) Ltd., (Respondent industry) to pay the crop compensation of Rs.47,333/- to the District Collector. The Respondent industry has paid the crop compensation amount of Rs. 47,333/- to the District Collector.

It is to submit that the Respondent Board officials inspected the Respondent industry on 06.01.2023, 13.02.2023, 04.03.2023, 01.04.2023 and on 17.04.2023. During inspections, it was observed that there was no stagnation of effluents from the Respondent industry. The photographs of the surroundings of the industry are enclosed as **Annexure-IV**.

The Board will continue regular monitoring of the industry to ensure the compliance of the conditions and the directions issued by the Board.

Place: Hyderabad.

Date: 24-04-2023.



ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
 T.S. Pollution Control Board,
 Regional Office, Nalgonda.



3 TELANGANA STATE POLLUTION CONTROL BOARD

Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018
Phones : 040-23887500 Fax: 040 - 23887519

BY REGD. POST WITH ACK. DUE

ANNEXURE-I

Lr.No.NLG-06/TSPCB/UH-II/2017- 1999

తెలంగాణ రాష్ట్ర
కాలుష్య నియంత్రణ మండలి,
ప్రాథమిక కార్యాలయం, నల్గొండ.
31 OCT 2017
నెం.....1921

Dt:09.10.2017

To
The District Collector & Magistrate,
Yadadri Bhuvanagiri District.

తెలంగాణ రాష్ట్ర
కాలుష్య నియంత్రణ మండలి
Madam
12 OCT 2017

Sub:	Joint inspection report of the Committee constituted by the District Collector for Dhothigudem area pollution problems - Task Force Committee recommendations - Communicated for necessary action - Reg.
Ref:	1.RO, Nalgonda report dated:31.07.2017 enclosing the Joint Inspection report of the Committee. 2.Task Force Committee meeting held on 03.10.2017.

Vide reference 1st cited, the EE, TSPCB, RO, Nalgonda has submitted the Joint inspection report of the committee constituted by the District Collector, Yadadri Bhuvanagiri District on Dhothigudem area pollution problems.

The Committee has inspected 11 industries and the surrounding area and collected ground water, soil sample and made certain observations along with suggestions in the report.

The Report of the above Joint Inspection Committee was placed before the Task Force Committee of TSPCB on 03.10.2017. The Task Force Committee noted the findings of Committee and also reviewed 11 industries which were inspected by the Committee.

As per the recommendations of the Task Force Committee, the Board issued Closure Order to M/s. Chemic Life Sciences Pvt. Ltd., Dothigudem Village, Yadadri Bhuvanagiri District vide order dated:04.10.2017 and directions were issued to 10 industries to comply with, vide orders dated:06.10.2017.

During the Task Force Committee meeting, the industry representatives have informed that they are ready to pay the compensation towards crop damage if any. The Task Force Committee recommended to address a letter to the District Collector for getting assessment of crop damage if any, in Dothigudem area due to pollution caused by the industries to pay the compensation by the industries.

Hence, it is requested to take necessary action for assessment of crop damage involving the concerned officials of Revenue Department, Agricultural Department, Ground water Departments, etc., and to fix the compensation amount to be paid to the affected farmers. The estimated compensation amount may be apportioned among all the industries responsible for causing pollution which resulted in crop damage.

[Signature]
MEMBER SECRETARY

KB, PLB
Already done
M. circulate
12/17
CDR
2903
23/10/17
D/E
1/14
P1
1/11

GOVERNMENT OF TELANGANA
OFFICE OF THE DISTRICT COLLECTOR : : YADADRI BHUVANAGIRI

From
Smt. Anita Ramachandran, I.A.S.,
District Collector,
Yadadri Bhuvanagiri,

To 4
The Member Secretary,
Telangana State Pollution Control Board,
Hyderabad

ANNEXURE-II

Lr. No. C/5064/2017

Dt.16.07.2017.

Sub:- Pollution - Yadadri Bhuvanagiri District - Dothigudem (V) Pochampally (M) - Assessment of crop damage and compensation fixation - Submission of assessment report - Reg - Reg.

- Ref: 1) Letter addressed to the Member Secretary, Telangana State Pollution Control Board, Hyderabad, C/2064/2017, Dated:01-08-2017
2) Member Secretary, Telangana State Pollution Control Board, Hyderabad, Lr. No. NLG-06/TSPCB/UH-II/2017-1999, Dated:09-10-2017.
3) Revenue Divisional Officer, Choutuppall Lr. No. C/1008/2017, Dated:19-12-2018.
4) District Agricultural Officer, Yadadri Bhuvanagiri Lr. No. Poll / 1/ 19 , Dated:10-07-2019.

Kind attention is invited to the subject and references cited and to inform that, with regard to crop damage due to pollution in Dothigudem and Anthammagudem villages of Jiblakpally revenue village of Pochampally mandal, through the reference 1st cited the Member Secretary Telangana State Pollution Control Board, Hyderabad has requested to take necessary action for assessment of crop damage involving the concerned officials of Revenue Department, Agricultural Department Ground Water Department etc., and to fix the compensation amount to be paid to the affected farmers. Further the estimated compensation amount may be apportioned among all the industries responsible for causing pollution which resulted in crop damage.

In this regard Revenue Divisional Officer, Choutuppall furnished the report submitted by the Mandal level committee comprising revenue and agricultural staff. It was reported that, the total area of Ac.733.02 gts is effected by the chemical companies located in Dothigudem and Anthammagudem villages of Jiblakpally Revenue village. And total (198) farmers are effected and among them (68) farmers are cultivating paddy with bore well as source of irrigation in Ac. 149.15 gts, and (94) farmers are cultivating cotton as rain fed crop in Ac.210.05 gts and remaining land is kept fallow. Further the Mandal level committee reported that the compensation may be given to the (68) farmers who are cultivating paddy with borewell as source of irrigation in Ac.149.15 gts, .

Through the reference 2nd cited the District Agricultural Officer has made assessment on total quantum of compensation required to the effected farmers. As per the District Agricultural Officer report the average yield per acre for paddy as per the CC experiments conducted in the above villages is 24 qlts and the MSP for paddy is Rs 1750 per quintal. Hence the net income to the farmers per acre is calculated and as shown hereunder.

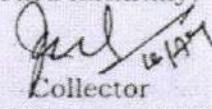
(P.T.O)

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Sl. No	Area	Yield in qtls.	MSP/ctl in (Rs)	Total gross income (Rs)	Average Cost of cultivation (Rs)	Net income per season (Rs)	Net income for 2 Seasons (Rs)
1	Per acre	24	1,750.00	42,000.00	16,000.00	26,000.00	52,000.00
2	149.15 acres	3,579.60	1,750.00	62,64,300.00	23,86,400.00	38,77,900.00	77,55,800.00

In view of the above, the Member Secretary, Telangana State Pollution Control Board is requested to provide compensation Rs.77,55,800.00 quantum of compensation to the effected (68) farmers who are cultivating paddy in Ac.149.15 Gts situated in Dothigudem and Anthammagudem villages of Jiblakpally Revenue village of Pochampally mandal.

Yours faithfully,



Collector

Yadadri Bhuvanagiri District

16/11/17
S.V. Asst



⑥

ANNEXURE-III

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-III, Industrial Estate,
Sanathnagar, Hyderabad-500 018
Phones : 040-23887500 Fax: 040 - 23887519

Lr.No.NLG-/TSPCB/TF/HO/2019 - 1693

Dt: 19.10.2019

To
The District Collector & Magistrate,
Yadadri Bhuvanagiri District.

Madam,

Sub : TSPCB - Fixation of compensation to be paid by the 11 Chemical companies located in Dothigudem and Anthammagudem Villages of Jiblakpally Revenue Village to the affected farmers for causing of Crop damage - Reg.

Ref : 1. Lr.No.C/5064/2017, dated 16.07.2019.
2. Lr.No.NLG-/TSPCB/TF/HO/2019-1465, dated 21.09.2019.

* * * * *

It is to inform that, the Telangana State Pollution Control Board has received the report submitted by you vide reference cited above, on the assessment of crop damage by the Chemical companies located in Dothigudem and Anthammagudem Villages of Jiblakpally Revenue Village and requested the Member Secretary, TSPCB to provide compensation of Rs.77,55,800/- to the effected formers situated in Dothigudem and Anthammagudem Villages of Jiblakpally Revenue Village of Pochampally mandal.

Vide reference 2nd cited, you were requested to direct the concerned officials involved in assessment of crop damage and fixation of compensation amount to be paid by the Chemical industries to attend the Task Force meeting meeting proposed on 23.09.2019.

Accordingly, the concerned 11 industries were reviewed in the Task Force Committee meeting held on 23.09.2019 which was also attended by the AD, Agricultural Dept., After detailed discussions, the Committee recommended that the compensation of Rs.77,55,800/- shall be apportioned among the 11 industries.

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The compensation amount is apportioned as follows:

Step: I

$$\frac{\text{Total Compensation}}{\text{Total Turnover}} = \text{Factor}$$

$$\frac{7755800}{5505458239} = 0.001408747$$

Step: II

$$\text{Individual industry Turnover (2018)} \times 0.001408747 = \text{Crop Damage Compensation}$$

The apportioned amount of compensation to be paid by the individual industries are as follows:

S.No.	Name of the industry	Annual turnover (2017-2018) Rs.	Crop Damage Compensation Rs.
1	M/s. Ortin Labs (M/s. Vineet Laboratories (P) Ltd.), Malkapur (V), Choutuppal (M), Yadadri District.	8700,00,000	12,25,610
2	M/s. Shree Jaya Laboratories (P) Ltd., Sy.No. 299 & 299/AA, Malkapur (V), Choutuppal (M), Yadadri District.	8000,00,000	11,26,998
3	M/s. Brundavan Laboratories (P) Ltd., Yellagiri (V), Choutuppal (M), Yadadri District.	335,99,373	47,333
4	M/s. Rishon Laboratories (P) Ltd., (Formerly M/s. Guna Sai Life Science (P) Ltd.), (M/s. Anica Labs (P) Ltd.), Sy.No. 464 & 465, D.Nagaram (V), Koyyalagudem, Choutuppal (M), Yadadri District.	3274,00,000	4,61,224

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5	M/s. Archimedis Laboratories (P) Ltd., Dhothigudem (V), Pochampally (M), Yadadri District.	9464,69,089	13,33,336
6	M/s. Chemic Life Sciences (P) Ltd., (Formerly M/s. Sri Supraja Pharma Ltd.), Dhothigudem (V), Pochampally (M), Yadadri District.	3876,00,000	5,46,030
7	M/s. Optimus Drugs (P) Ltd., (Formerly M/s. Suryakiran Labs (P) Ltd.,) Sy. No. 239 & 240, Dhothigudem (V), Pochampally (M), Yadadri District.	1840,00,000	2,59,210
8	M/s. SVR Laboratories (P) Ltd., Dhothigudem (V), Pochampally (M), Yadadri District.	5983,73,432	8,42,957
9	M/s. VJ Saichem, Sy.No. 240/B, Dhothigudem (V), Pochampally (M), Yadadri District.	3718,43,592	5,23,834
10	M/s. Hazelo Labs (P) Ltd., (Formerly M/s. Venlar Labs (P) Ltd., Dhothigudem (V), Pochampally (M), Yadadri District.	8400,00,000	11,83,348
11	M/s. Ravoos Laboratories (P) Ltd. Unit-II, (Formerly M/s. Silicon Drugs & Intermediates (P) Ltd.), (Formerly M/s. Anvija Pharma (P) Ltd.) Sy No. 210, Dhothigudem (V), Pochampally (M), Yadadri District.	1461,72,753	2,05,920
	Total	550,54,58,239	77,55,800

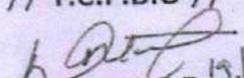
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As per the recommendation of the Committee, the Board directed the industries to pay the apportioned compensation by way of DD in favour of District Collector & Magistrate, Yadadri Bhuvanagiri District to be distributed to the affected farmers.

This is for your favour of kind information.

Sd/-
MEMBER SECRETARY

// T.C.F.B.O //


Senior Environmental Engineer (FAC)
(UH - V)

1. Photograph showing NORTH side of the industry premises/compound wall.



2. Photograph showing NORTH side of the industry premises/compound wall.



3. Photograph showing EAST side of the industry premises/compound wall.



4. Photograph showing EAST side of the industry premises/compound wall.



5. Photograph showing SOUTH side of the industry premises/compound wall.



6. Photograph showing SOUTH side of the industry premises/compound wall.



7. Photograph showing WEST side of the industry premises/compound wall.



8. Photograph showing WEST side of the industry premises/compound wall.

